

श्री न० सि० चौहान : मेरे अर्ज करने का मत यह है कि जो दूसरे डाक्टर है क्या उनकी तनखाह और भत्ता भी इसी प्रपोर्शन से बढ़ा दिया गया है ?

†[SHRI N. S. CHAUHAN: What I mean to submit is whether the salaries and allowances of other doctors have been raised in that very proportion?]

राजकुमारी अमृत कौर : जी, हाँ, प्रपोर्शन के मुताबिक बढ़ा दिया गया है ।

†[RAJKUMARI AMRIT KAUR: Yes, Sir. They have been raised proportionately.]

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

GRANTS TO STATES FOR MINOR IRRIGATION WORKS

497. DR. R. P. DUBE: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the amount of grants given to the States for minor irrigation works in each of the years from 1948-49 to 1952-53; and

(b) the amount of loans given for minor irrigation works which were converted into grants in each of the above years?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) and (b). A statement is placed on the Table of the Council. [See Appendix VII, Annexure No. 305.]

Loans and subsidies are sanctioned to the State Governments according to the financial rules governing grow

†English translation.

more food schemes. The State Governments usually advance the necessary amounts to the cultivators initially in the form of a loan and, on the satisfactory completion of the scheme convert part of the amount into subsidy to the extent permissible by those rules.

"OWN-YOUR-OWN-WAGON" SCHEME

498. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

(a) whether the feasibility of implementing the "Own-your own-wagon" scheme has been considered and whether the scheme has been prepared,

(b) if so, what are the important features of the scheme; and

(c) when Government are likely to take a final decision in the matter?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes and the scheme has been dropped.

(b) and (c). Do not arise.

RECOMMENDATION OF THE COURT OF ENQUIRY ON THE DAKOTA CRASH AT NAGPUR

499. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) which of the recommendations of the Court of Enquiry on the accident to the Indian Airlines Dakota on the 12th December, 1953, at Nagpur have been accepted by Government; and

(b) when those recommendations will be implemented?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). I lay on the Table of the